

>

Title : Papers laid on the Table of the House by Ministers/members.

MADAM SPEAKER: Now, Papers to be laid on the Table; Shri Ajit Singh.

THE MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH): I beg to lay on the Table:-

(1) A copy of the Memorandum of Understanding (Hindi and English versions) between the Pawan Hans Helicopters Limited and the Ministry of Civil Aviation for the year 2012-2013.

(Placed in Library, See No. LT 7236/15/12)

(2) A copy of the Aircraft (Amendment) Rules, 2011 (Hindi and English versions) published in Notification No. G.S.R. 323 in Gazette of India dated 26th November, 2011 under Section 14A of the Indian Aircraft Act, 1934, together with explanatory note.

(3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library, See No. LT 7237/15/12)

...(Interruptions)

THE MINISTER OF TRIBAL AFFAIRS AND MINISTER OF PANCHAYATI RAJ (SHRI V. KISHORE CHANDRA DEO): I beg to lay on the Table:-

(1) (i) A copy of the First Report (Hindi and English versions) of the National Commission for Scheduled Tribes, New Delhi, for the years 2004-2005 and 2005-2006, under Section (6) of the Article 338A of the Constitution.

(ii) A copy of the Action Taken Memorandum (Hindi and English versions) on the First Report of the National Commission for Scheduled Tribes, New Delhi, for the years 2004-2005 and 2005-2006.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 7238/15/12)

...(Interruptions)

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): I beg to lay on the Table a copy of the National Commission for Protection of Child Rights (Amendment) Rules, 2012 (Hindi and English versions) published in Notification No. G.S.R. 517(E) in Gazette of India dated 29th June, 2012 under sub-section (3) of Section 35 of the Commissions for Protection of Child Rights Act, 2005.

(Placed in Library, See No. LT 7239/15/12)

...(Interruptions)

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): On behalf of Shri S. Gandhiselvan, I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Naturopathy, Pune, for the year 2010-2011, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Naturopathy, Pune, for the year 2010-2011.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 7240/15/12)

(3) A copy of the Indian Medicine Central Council (Minimum Standard Requirements of Ayurveda Colleges and attached Hospitals) Regulations, 2012 (Hindi and English versions) published in Notification No. 28-15/2011-Ay.(Minimum Standards) in Gazette of India dated 19th July, 2012 under sub-section (2) of Section 36 of the Indian Medicine Central Council Act, 1970.

(Placed in Library, See No. LT 7241/15/12)

...(Interruptions)

THE MINISTER OF POWER AND MINISTER OF CORPORATE AFFAIRS (SHRI M. VEERAPPA MOILY): On behalf of Shri K.C. Venugopal, I beg to lay on the Table:-

(1) A copy of the Review* (Hindi and English versions) by the Government of the working of the Central Electricity Regulatory Commission, New Delhi, for the year 2010-2011.

(Placed in Library, See No. LT 7242/15/12)

(2) A copy each of the following Notifications (Hindi and English versions) under sub-section (1) of Section 59 of the Energy Conservation Act, 2001:-

(i) The Energy Conservation (Energy Consumption Norms and Standards for Designated Consumers, Form, Time within which, and Manner of Preparation and Implementation of Scheme, Procedure for Issue of Energy Savings Certificate and Value of per Metric Ton of Oil Equivalent of Energy Consumed) Rules, 2012 published in Notification No. G.S.R. 269(E) in Gazette of India dated 30th March, 2012.

(ii) The Appellate Tribunal for Energy Conservation (Procedure, Form, Fee and Record of Proceedings) Rules, 2012 published in Notification No. G.S.R. 510(E) in Gazette of India dated 28th June, 2012.

(Placed in Library, See No. LT 7243/15/12)

(3) A copy of the Report (Hindi and English versions) of the Comptroller and Auditor General of India-Union Government (No. 10 of 2012-13) (Performance Audit)-Capacity Expansion in Hydro Power Sector by CPSEs for the year ended March, 2012 under Article 151(1) of the Constitution.

(Placed in Library, See No. LT 7244/15/12)

...(Interruptions)

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): On behalf of Shri Sudip Bandyopadhyay, I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Chittaranjan National Cancer Institute, Kolkata, for the years 2009-2010 and 2010-2011.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Chittaranjan National Cancer Institute, Kolkata, for the years 2009-2010 and 2010-2011, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Chittaranjan National Cancer Institute, Kolkata, for the years 2009-2010 and 2010-2011.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 7245/15/12)

...(Interruptions)

12.02 hrs

*At this stage, Shri Sansuma Khunggur Bwiswmuthiary came
and stood on the floor near the Table.*

...(Interruptions)